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O.A. No.536/2009

ORDER DATED 22nd OF FEBRUARY, 2012

Coram:

HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER

&

HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

Heard Sri P.K. Rath, Ld. Counsel appearing for the applicant and Sri S.K. Ojha, Ld. Standing Counsel for the Respondents/Rlys.

2. By filing an affidavit enclosing a copy of order dated 26.08.2010 (Annexure-R/1) Sri Ojha, Ld. Standing Counsel for the Respondents/Rlys. submitted that the grievance of the applicant has in the meantime been redressed. In view of the above, there remains nothing further to be adjudicated in this O.A. Accordingly, this O.A. is disposed of as infructuous.

A.K. Patnaik
JUDL. MEMBER

C.R. Mohapatra
ADMN. MEMBER

K.B.